Title: The Minister of state of the Ministry of Women & Child Development laid a Status of implementation of the recommendations contained in the 205<sup>th</sup> Report of the Standing Committee on Human Resource.

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): I am laying the Statement on the status of implementations of the recommendations contained in the Two Hundred Fifth Report of the Standing Committee on Human Resource Development, Ministry of Women and Child Development on Implementation of Sarva Shiksha Abhiyan, Mid-Day Meal Scheme and Integrated Child Development Services Scheme in Jammu and Kashmir and North-Eastern States in pursuance of the direction 73A of hon. Speaker, Lok Sabha *vide* Lok Sabha Bulletin Part-II dated 01 September 2004.

The 205<sup>th</sup> Report of the Parliament Standing Committee on Human Resource Development was presented to the Lok Sabha on 05.12.2007. The Report is related to the action to be taken by the Government on the recommendations/observations of the Committee.

The present status of implementation of the various recommendations made by the Committee is indicated in the Annexure to my statement, which is laid on the Table of the House. I would request that this may be considered as read.

<sup>\*</sup> Laid on the Table and also placed in Library See No. LT 9344/08.